NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **05.11.2026** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1308/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 463/2026 For Stay IA No. 1306/2026 For Exemption IA No. 1307/2026	Vasavi Realtor LLP Vs Manjeera Constructions Ltd through its Resolution Applicant/new management & 7 Ors.	Mr. GP Harsh Vardhan	
2.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026 To implead IA No. 1698/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. **WITH**	Mr. Paras Mithal	Ms. Mumaneni Vazra Laxmi
3.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar & Anr.	Mr. Paras Mithal	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**